

No.CJRC.1/2017

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 20th APRIL, 2017.**

CIRCULAR

Pursuant to the High Court Notification No.CJRC-1/2017 dated 1.2.2017 inviting applications for the posts of Civil Judges under the Karnataka Judicial Services [Recruitment] Rules, 2004 and Amendment Rules, 2011 and 2015, the eligibility list of applicants as per Annexure -A and In-eligible list of applicants Annexure-B, vide Circular dated 27/03/2017 has been web-hosted, and the following candidates are also included in the In-Eligible List, with reason fee not Paid. Subsequently, it is noticed that due to Technical reasons from Bank Authority, the fee paid by the said candidates was not credited to the account of High Court of Karnataka, and now the same has been credited. Hence, the following candidates are also Eligible to take Preliminary Examination Scheduled to be held on 04.05.2017 between 2.30 PM to 4.30 PM.

The List of Candidates;

- 1) HCK1705CJR005381
- 2) HCK1705CJR000646
- 3) HCK1705CJR004485
- 4) HCK1705CJR002710
- 5) HCK1705CJR004515
- 6) HCK1705CJR005363
- 7) HCK1705CJR005228
- 8) HCK1705CJR004950
- 9) HCK1705CJR002831
- 10) HCK1705CJR005182

By Order,

Sd/-

(ASHOK G. NIJAGANNAVAR)

SECRETARY

CIVIL JUDGES RECRUITMENT COMMITTEE,
HIGH COURT OF KARNATAKA,